

**REPORT OF PROGRESS IN EMPLOYMENT
OF SCHEDULED CASTES AND SCHEDULED
TRIBES PERSONNEL IN RAILWAYS**

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the half year ending 31st March, 1975. [Placed in Library. See No. LT-10111/76].

**PAYMENT OF GRATUITY (CENTRAL)
AMENDMENT RULES, 1975**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): On behalf of Shri Balgovind Verma, I beg to lay on the Table a copy of the Payment of Gratuity (Central) Amendment Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 2868 in Gazette of India dated the 20th December, 1975, under sub-section (2) of section 15 of the Payment of Gratuity Act, 1972. [Placed in Library See No. LT-10112/76].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-EIGHTH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions.

REPORT OF ESTIMATES COMMITTEE

EIGHTY-FOURTH REPORT

SHRI R. K. SINHA (Faizabad): I beg to present the Eighty-fourth Report of the Estimates Committee regarding Action Taken by Government on the recommendations contained in their Sixty-second Report on the Ministry of Finance (Department of Banking)—Extension of Credit Facilities to Weaker Sections of Society and for Development of Backward Areas.

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES**

FORTY-FOURTH, FORTY-FIFTH, FORTY-SIXTH AND FORTY-SEVENTH REPORTS

SHRI D. BASUMATARI (Kokrajhar): I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Forty-fourth Report on Action taken by Government on the recommendations contained in their Twenty-fourth Report on the Ministry of Home Affairs—Socio-economic conditions of the Scheduled Castes and Scheduled Tribes in Laccadive, Minicoy and Amindivi Islands.

(2) Forty-fifth Report on Action Taken by Government on the recommendations contained in their Twentieth Report on the Ministry of Home Affairs and Planning Commission—Plan Allocations for Scheduled Castes and Scheduled Tribes.

(3) Forty-sixth Report on Action Taken by Government on the recommendations contained in their Twenty-third Report on the Ministry of Home Affairs—Socio-economic conditions of Scheduled Castes and Scheduled Tribes in Andaman and Nicobar Islands.